

Government in June, 1999. However, the proposal was not found viable. Therefore, the Government advised Indian Airlines to explore the possibility of acquiring these aircraft on lease basis. Currently, Indian Airlines is in the process of finalizing dry-lease of ATR-42-320 aircraft.

Insurance cover for travel agents

605. SHRIMATI N.P. DURGA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Indian Airlines propose to provide insurance cover to their travel agents;

(b) if so, the details thereof; and

(c) the reasons for Indian Airlines burdening themselves for fire, burglary etc. of the office of the agents?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YESSO NAIK): (a) No, Sir.

(b) and (c) Do not arise.

Earnings of IA and AI

606. SHRI RAJNATH SINGH 'SURYA': Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that a large percentage of IA and AIs earnings come from Government and semi-Government sources;

(b) if so, the percentage thereof to the total earnings;

(c) whether it is also a fact that these are called as official carriers; and

(d) if so, whether there are any instructions that all Government servants use IA and AI for travelling?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YESSO NAIK): (a) No, Sir.

(b) Does not arise.

(c) and (d) Yes, Sir.